

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 1057, CUTTACK, THURSDAY, MAY 02, 2024, BAISAKHA, 12, 1946

Notice

By virtue of an affidavit sworn before the **Notary Public DHENKANAL** on Dated **25th August 2023**, I, **Mr. SITAKANTA NAYAK**, Address **S/O- BALARAM NAIK, AT/PO-BADALO, VIA-BALIMI, PS-MOTANGA, DIST-DHENKANAL, ODISHA** have changed my name from **“SITAKANTA NAIK”** to **“SITAKANTA NAYAK”**. Henceforth, I shall be known as **“SITAKANTA NAYAK”** for all purposes.

SITAKANTA NAYAK